

1	2	3	4
19	Mizoram	19.9	14.4
20	Nagaland	25.2	17.4
21	Odisha	40.7	41.4
22	Punjab	24.9	18.9
23	Rajasthan	39.9	36.7
24	Sikkim	19.7	11.2
25	Tamil Nadu	29.8	28.4
26	Tripura	39.6	36.9
27	Uttar Pradesh	42.4	36.0
28	Uttarakhand	38.0	30.0
29	West Bengal	38.7	39.1
	INDIA	42.5	35.6

Cases of domestic violence

1068. SHRI A.V. SWAMY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Protection of Women Against Domestic Violence Act, 2005 has been effective in fulfilling the objectives of the Act;

(b) if so, the year-wise number of cases booked in violation of the Act in different States; and

(c) the measures taken by Government to address the issues of effective implementation of the Act?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) As per the National Crime Records Bureau (NCRB) data a total number of 12036, 9873 and 4567 cases have been filed under the Protection of Women Against Domestic Violence Act, 2005 in the year 2010, 2011 and 2012. The number of cases filed under the Act clearly shows that women are using the law to get the reliefs from domestic violence.

(b) The details of number of cases registered, State-wise during the year 2010, 2011 and 2012 are given in Statement (*See* below).

(c) The Protection of Women from Domestic Violence Act, 2005 (PWDVA) was notified on 14th September, 2005 and thereafter Rules were notified in 2006. The PWDVA requires the appointment of Protection Officers, registration of Service Providers and notification of shelter homes and medical facilities. As on date, all State Governments have appointed Protection Officers, 24 States/UTs have registered Service Providers, 22 States/UTs have notified medical facilities and 24 States/UTs have notified shelter homes. Review and learning from implementation of the PWDV Act is a continuous process. A National Consultation was also organized by the Ministry to review the implementation of the PWDVA, 2005. Further, advertisements are regularly brought out in various newspapers to create awareness on various laws relating to rights of women.

Statement

*The details of Number of cases registered State-wise
during the years 2010-2011 and 2012*

Sl. No.	State/UT	2010	2011	2012
1	2	3	4	5
1	Andhra Pradesh	2683	*	*
2	Arunachal Pradesh	12	18	*
3	Assam	1	0	0
4	Bihar	*	*	*
5	Chhattisgarh	*	*	*
6	Goa	1	1	*
7	Gujarat	25	3266	*
8	Haryana	39	314	12
9	Himachal Pradesh	4	14	*

1	2	3	4	5
10	Jammu and Kashmir	Central Act and its provisions are Not Applicable		
11	Jharkhand	298	391	552
12	Karnataka	1	0	4
13	Kerala	44	96	117
14	Madhya Pradesh	*	*	*
15	Maharashtra	3505	*	*
16	Manipur	18	39	*
17	Meghalaya	*	*	*
18	Mizoram	3	0	0
19	Nagaland	6	29	8
20	Odisha	*	*	*
21	Punjab	19	*	*
22	Rajasthan	45	39	36
23	Sikkim	3	3	0
24	Tamil Nadu	4136	3983	3838
25	Tripura	1	0	*
26	Uttar Pradesh	0	0	0
27	Uttarakhand	*	*	*
28	West Bengal	1164	1661	*
TOTAL STATES		12008	9854	4567
29	Andaman and Nicobar Islands	28	19	
30	Chandigarh	0**	**0	**0

1	2	3	4	5
31	Dadra and Nagar Haveli	0	0	0
32	Daman and Diu	0	0	
33	Delhi	*	*	*
34	Lakshadweep	0	0	0
35	Puducherry	0	0	0
TOTAL UTs		28	19	0
TOTAL ALL INDIA		12036	9873	4567

* Indicates data not available.

** Includes IPC cases also

Data is provisional.

Children reported missing from homes

1069. SHRI C. P. NARAYANAN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) how many children have been reported missing from their homes during the last three years;

(b) how many of them are girls;

(c) how many have been identified and are back in their homes;

(d) how many of them have been found murdered; and

(e) whether a section of street children belong to the group of missing children?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (c) As per the information received from the National Crime Records Bureau (NCRB) the number of children missing during the years 2011, 2012 and 2013 (up to 31.07.2013) are 90,654, 65,038 and 15,130 respectively. Out of this, the number of girls missing during the years 2011, 2012 and 2013 (up to 31.07.2013) are 55,683, 39,336 and 9,841 respectively. The number of children traced during the years 2011, 2012 and 2013 (up to 31.07.2013) are 56,248, 38,142 and 6,269 respectively.